

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

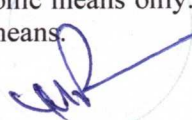
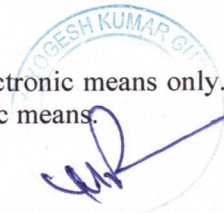
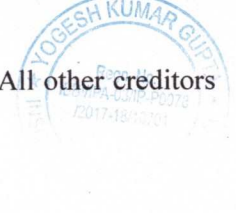
FOR THE ATTENTION OF THE CREDITORS OF ANTRIKSH INFRATECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ANTRIKSH INFRATECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29.01.2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200DL2009PTC187056
5.	Address of the registered office and principal office (if any) of corporate debtor	302, Agarwal Mall, Sector 5, Dwarka New Delhi South West Delhi DL 110075
6.	Insolvency commencement date in respect of corporate debtor	17.09.2019 (by the order of Hon'ble NCLT, New Delhi in (IB)-1075(ND)2019 (copy of the order received on 27.09.2019)
7.	Estimated date of closure of insolvency resolution process	15.03.2020 (180 days from the date of commencement of Insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Yogesh Kumar Gupta IBBI/IPA-003/IP-N00078/2017-18/10701
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-17-B, Basement Kalkaji, New Delhi - 110019 ykgupta64@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-17-B, Basement, Kalkaji, New Delhi - 110019 cirp.antrikshinfra@gmail.com
11.	Last date for submission of claims	11.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under the real estate project
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sh Subhash Chand Aggarwal Regn No : IBBI/IPA-003/IP-N00059/2017-18/10499 2. Sh Rohit Aggarwal IBBI Regn No : IBBI/IPA-001/IP-P000969/2017-18/11599 3. Sh. S Prabhkar , IBBI Regn No : IBBI/IPA-002/IP-N00577/2017-18/11769
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:.. http://www.ibbi.gov.in/home/downloads Details of Authorised Representatives: Are available at Point No 10, 13 and also at IBBI website

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Antriksh Infratech Private Ltd 17.09.2019 in case No (IB)-1075(ND)2019 (copy of the order received on 27.09.2019)

The creditors of Antriksh Infratech Private Ltd, Corporate Debtor, are hereby called upon to submit their claims with proof on or before **11.10.2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under the Real Estate Project” of the corporate debtor] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Yogesh Kumar Gupta
Interim Resolution Professional

Date : 27.09.2019

Place : New Delhi